

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2509
ANSWERED ON:07.12.2012
LNG POLICY
Singh Shri Dushyant

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to frame a new Liquefied Natural Gas (LNG) policy in view of the world-wide expected double production of LNG during the next few years;
- (b) if so, the details thereof and the objectives of the new proposed LNG policy;
- (c) the likely time frame by which the new LNG policy will be announced;
- (d) whether the Government has also prepared any document on the new LNG policy to market LNG at market driven prices and make Petroleum and Natural Gas Regulatory Board (PNGRB) the regulatory body for giving licence for pipelines; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) to (e): The Ministry of Petroleum & Natural Gas has notified the "Petroleum & Natural Gas Regulatory Board (Eligibility Conditions for Registration of Liquefied Natural Gas Terminal) Rules, 2012" on October 30, 2012 to encourage setting up of LNG Terminals with equitable access and commercial transparency for higher availability of imported Liquefied Natural Gas (LNG) in the country. The Rules are effective from the date of its notification. The price of R-LNG is decided mutually between the buyer and the seller.